

District and Sessions Judge, West, THC
IN THE COURT OF Sh. Pooran Chand
Additional Sessions Judge
Criminal Cause List Dated 31-03-2020 Total Cases:7

पूरन चन्द
POORAN CHAND
अतिरिक्त सत्र न्यायाधीश-02 (पश्चिम)
Additional Sessions Judge-02 (West)
कमरा नं. 154, प्रथम तल
Court No. 154, 1st Floor
तीस हजारी कोर्ट, दिल्ली
Tis Hazari Court, Delhi

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
1	SC		737/2019	STATE Vs. ASHU 6-5-Ch.	313 /2019 (Mundka)
Prosecution Evidence					
2	SC 7-7-PE	261/1/2010	57826/2016	STATE Vs. MOHD. ASLAM KHAN ETC.	288 /2009 (Tilak Nagar) 7-7-PE
3	SC	19/1/2014	56408/2016	STATE Vs. SANJEV KUMAR 5-7-PE	573 /2014 (Khyala)
4	SC	5/1/2015	57104/2016	STATE Vs. HARISH @ TITU ETC	11 /2012 (Paschim Vihar West) 20-7-PE
5	SC		322/2017	STATE Vs. VICKY @ PHILIP	546 /2016 (Paschim Vihar West) 2-6-PE
Statement of Accused					
6	SC	51/3/2010	56243/2016	STATE Vs. KRIPAL SINGH 20-5-SA	114 /2010 (Khyala)
Arguments					
7	CA		205/2019	CHHANNO LAL (THROUGH HIS SONS MOHAN AND ANR Vs. STATE AND ANR	524 /2008 (Nangloi) 29-5-A88

R o o m n o

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पूरन चन्द
POORAN CHAND
अतिरिक्त सत्र न्यायाधीश-02 (पश्चिम)
Additional Sessions Judge-02 (West)
कमरा नं. 154, प्रथम तल
Court No. 154, 1st Floor
तीस हजारी कोर्ट, दिल्ली
Tis Hazari Court, Delhi

Room no. 138

District and Sessions Judge, West, THC
IN THE COURT OF Mr. Prashant Sharma
Additional District Judge (ADJ)

CIVIL CAUSE LIST DATED 31-03-2020 Total Cases: 15

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	Civ DJ	84/2016	10645/16	HARISH KATYAL Vs. HARPREET SINGH ANR. — 22.09.20
2	Civ DJ	555/2016	11263/16	SMT SANT KAUR Vs. MANJEET SINGH — 22.09.20
3	Civ DJ	657/2016	9186/16	JASBIR SINGH KALSI Vs. SMT JASWANT KAUR — 22.09.20
4	Civ DJ		145/17	PRIT PAL SINGH Vs. RAM BABU — 22.09.20
5	RCA DJ	68/2014	61155/16	RAJ KUMAR Vs. PINKI ORS. — 22.09.20
6	RCA DJ		36/18	SUNIL KUMAR Vs. SHARDA DEVI — 22.09.20
Issues				
7	Civ DJ		707/19	SH HARISH JAIN AND ANR Vs. BSES RAJDHANI POWER LTD. — 19.08.20
Plaintiff/Petitioner Evidence				
8	Civ DJ	100/2014	9417/16	BASANT KUMAR Vs. SARITA — 22.10.20
9	Civ DJ		746/18	M/S INDO PACK LTD Vs. RAJU GAUTAM — 22.10.20
Misc./ Arguments				
10	MCA DJ	11/2011	45114/16	MS MIDAIR EXPRESS (P) LTD Vs. RAJENDER PRASAD — 01.10.20
Misc. Arguments				
11	Civ DJ	139/2016	11369/16	MANOJ ARORA Vs. MAMTA ARORA — 06.10.20
12	Civ DJ		635/17	APEX ELEVATORS P. LTD. Vs. KAWALJEET KAUR — 07.10.20
13	Misc DJ		434/18	BHARAT SINGH Vs. PARDEEP SINGH — 08.10.20
Final Arguments				
14	Civ DJ	120/2016	7702/16	RADHA DEVI Vs. DINESH GUPTA ORS — 23.05.20
15	Civ DJ	172/2016	8744/16	INDERDEEP KAUR Vs. ORGAN IMAGING RESEARCH CENTER INDIA PVT. LTD. AND OTHERS — 01.06.20

Room No. - 158

District and Sessions Judge, West, THC
IN THE COURT OF Mr. Prashant Sharma
Additional District Judge (ADJ)

CIVIL CAUSE LIST DATED 31-03-2020 Total Cases: 15

S. No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	Civ DJ	84/2016	10645/16	HARISH KATYAL Vs. HARPREET SINGH ANR. — 22.09.20
2	Civ DJ	555/2016	11263/16	SMT SANT KAUR Vs. MANJEET SINGH — 22.09.20
3	Civ DJ	657/2016	9186/16	JASBIR SINGH KALSI Vs. SMT JASWANT KAUR — 22.09.20
4	Civ DJ		145/17	PRIT PAL SINGH Vs. RAM BABU — 22.09.20
5	RCA DJ	68/2014	61135/16	RAJ KUMAR Vs. PINKI ORS. — 22.09.20
6	RCA DJ		36/18	SUNIL KUMAR Vs. SHARDA DEVI — 22.09.20
Issues				
7	Civ DJ		707/19	SH HARISH JAIN AND ANR Vs. BSES RAJDHANI POWER LTD. — 19.08.20
Plaintiff/Petitioner Evidence				
8	Civ DJ	100/2014	9417/16	BASANT KUMAR Vs. SARITA — 22.10.20
9	Civ DJ		746/18	M/S INDO PACK LTD Vs. RAJU GAUTAM — 22.10.20
Misc./ Arguments				
10	MCA DJ	11/2011	45114/16	MS MIDAIR EXPRESS (P) LTD Vs. RAJENDER PRASAD — 01.10.20
Misc. Arguments				
11	Civ DJ	139/2016	11369/16	MANOJ ARORA Vs. MAMTA ARORA — 06.10.20
12	Civ DJ		635/17	APEX ELEVATORS P. LTD. Vs. KAWALJEET KAUR — 07.10.20
13	Misc DJ		434/18	BHARAT SINGH Vs. PARDEEP SINGH — 08.10.20
Final Arguments				
14	Civ DJ	120/2016	7702/16	RADHA DEVI Vs. DINESH GUPTA ORS — 23.05.20
15	Civ DJ	172/2016	8744/16	INDERDEEP KAUR Vs. ORGAN IMAGING RESEARCH CENTER INDIA PVT. LTD. AND OTHERS — 01.06.20

District and Sessions Judge, West, THC
IN THE COURT OF Ms. Harleen Singh
Additional District Judge(ADJ)
CIVIL CAUSE LIST DATED 31-03-2020 Total Cases:15

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	EX	15/2016	60632/16	RAJESH AGGARWAL Vs. MS GNB BROS PVT. LTD. 28/7/20
2	Civ DJ		13573/16	LOTUS APPARELS AND DESIGNS Vs. FABTECH EQUIPMENTS 28/7/20
3	RCA DJ		61266/16	AMIT KUMAR Vs. SURINDER SINGH AND ANR] 28/7/20
4	RCA DJ		61267/16	AMIT KUMAR Vs. SURINDER SINGH AND ANR] 28/7/20
5	Civ DJ		341/18	KANWALJEET SINGH TULI Vs. JASPAL KAUR 28/7/20
6	EX		867/18	M/S HOME CREDIT INDIA FINANCE PVT LTD Vs. SUNIL KUMAR 28/7/20
7	EX		882/18	CRESCENT FINANCIAL SERVICES PVT LTD Vs. UBERLUX CONCEPTS LTD. 28/7/20
8	EX		1396/18	R.N. GUPTA Vs. MANISH KAPOOR 28/7/20
9	Civ DJ		367/19	ROOP SINGH Vs. ROSHAN LAL AND ORS 28/7/20
10	Civ DJ		427/19	SANDEEP GIRDHAR Vs. DEEPAK SALUJA 28/7/20
Plaintiff/Petitioner Evidence				
11	Civ DJ	52/16/2016	9337/16	HANS RAJ Vs. RAVINDER KUMAR] 10/9/20
12	Civ DJ	43/16/2016	12098/16	HANS RAJ Vs. RAVINDER KUMAR] 10/9/20
13	Civ DJ	34/16/2016	10381/16	GAGAN CHANDELA Vs. AZIMUDDIN 11/9/20
14	Civ DJ		33/17	CRESCENT FINANCIAL SERVICE PVT. LTD. Vs. M/S T.K. WELLNESS 11/9/20
Misc. Arguments				
15	Civ DJ		450/17	MS JATINDER JHA Vs. PROMILA AND OTHERS 17/8/20

ROOM No. 131.

Senior Civil Judge cum RC, West, THC
IN THE COURT OF SH. NITISH KUMAR SHARMA
Civil Judge

CIVIL CAUSE LIST DATED 31-03-2020 Total Cases:20

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	CS SCJ		524/19	SHRI TARUN KUMAR ARORA Vs. SAMSUNG INDIA PVT LTD
2	CS SCJ		576/19	BHARAT GOEL Vs. ASHOK GOEL
3	CS SCJ		1594/19	CANARA BANK Vs. JITENDER KUMAR SHARMA
4	CS SCJ		177/20	JASMEET SINGH Vs. SANJAY KHARBANDA
5	CS SCJ		181/20	RAM LALIT Vs. KAMAL KISHOR
6	CS SCJ		208/20	UPKAR SINGH Vs. NKD VENTURES
Issues				
7	CS SCJ	108/2016	11745/16	MUNNA LAL Vs. MRS. KAMLESH
8	CS SCJ		488/18	GULSHAN VERMA Vs. GAGANDEEP
9	CS SCJ		605/19	MUKESH CHANDRA Vs. NAVTEJ SINGH
Plaintiff/Petitioner Evidence				
10	CS SCJ	250/2015	10841/16	JAGJEET SINGH Vs. INDERPAL SINGH
11	CS SCJ		1446/17	NEELKANTH ENTERPRISES PVT LTD Vs. ASHISH GOYAL
12	CS SCJ		1550/17	BHANWAR SINGH Vs. AJAY JAIN
13	CS SCJ		968/19	NAVTEJ SINGH Vs. MUKESH CHANDRA
Defendant/Respondent Evidence				
14	CS SCJ		441/18	KIRAN DEVI Vs. RAJBIR SINGH
Misc./ Arguments				
15	CS SCJ	182/2006	8830/16	DHARAMBIR SINGH Vs. BRAHM PRAKASH
Misc. Arguments				
16	Misc SCJ		16/17	DHARAMBIR SINGH Vs. BRAHAM PRAKASH
Misc./ Arguments				
17	Counter Claim		5/17	BRAHM PRAKASH GAHLOT Vs. DHARAM BIR SINGH
18	CS SCJ		1560/19	ANJU GOYAL Vs. RAGHUBIR CHAND GARG
Final Arguments				
19	CS SCJ	120/2013	7165/16	GOVIND RAM Vs. DAULAT RAM
20	CS SCJ		998/18	MANJIT KAUR Vs. NARENDER SINGH

All cases fixed for 2/6/2020

2/6/2020

District and Sessions Judge, West, THC

IN THE COURT OF Sh. Rajesh kr. Singh

Additional Sessions Judge

TUE

Criminal Cause List Dated 31-03-2020 Total Cases:5

No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
1	SC		590/2019	STATE Vs. YOGESH @ VEDPAL @ VEDU MASTER KUMAR	263 /2019 (Mundka) 04.05.20
Prosecution Evidence					
2	SC	102/2013	56177/2016	STATE Vs. HEMANT HANDA	253 /2012 (Khyala) 33 /2012 (Moti Nagar) 1335 /2014 (Rajouri Garden) 168 /2017 (Maya Puri)
3	SC	59/2014	56072/2016	STATE Vs. RAJAT MITTAL	
1	SC	43/2015	55870/2016	STATE Vs. PANKAJ SINDHI	
			708/2017	STATE Vs. AKASHDEEP KAJLA	

01.06.20
04.09.20

Civil Suit National Building Constructions vs. M/s Trajeet Auto Ltd. -14-4-20

COURT No. 221

Reed

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District and Sessions Judge, West, THC

IN THE COURT OF Mr.Sunil Beniwal

ASJ/SPECIAL JUDGE(NDPS)

Criminal Cause List Dated 31-03-2020 Total Cases:8

सुनील बेनीवाल

SUNIL BENIWAL

अतिरिक्त सत्र न्यायाधीश

Additional Sessions Judge/

विशेष न्यायाधीश (एनडीपीएस) पश्चिम दिल्ली जिला

Special Judge (NDPS), West

कमरा नं. 132, तीस हजारी न्यायालय, दिल्ली

Room No. 132, Tis Hazari Courts, Delhi

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
For Bail					
1	Bail Matters		418/2020	STATE Vs. KULDEEP	78 /2020 (Ranhola)
Charge					
2	SC 12/5/2020		408/2019	STATE Vs. VIKRANT NEHRA @ JIVA	272 /2018 (Ranjit Nagar)
Prosecution Evidence					
3	SC 13/5/2016	8/2015	57302/2016	STATE Vs. VIKRAM @ VICKY @ MENDA AND ANR.	636 /2014 (Ranjit Nagar)
4	SC 30/5/2016	34/2015	56868/2016	STATE Vs. SANJAY @ AJAY ETC	455 /2015 (Hari Nagar)
5	SC 19/5/2016		206/2018	STATE Vs. VINAY SHARMA	33 /2018 (Crime Branch-West Delhi)
6	SC 05/6/2016		591/2018	STATE Vs. HARI MOHAN @ HARI	510 /2014 (Patel Nagar)
7	SC 4/6/2016		126/2019	STATE Vs. NATHU RAM	318 /2017 (Paschim Vihar West)
8	SC 05/6/2016		715/2019	STATE Vs. SURJIT SINGH @ MITHUN	343 /2019 ()

Chief Metropolitan Magistrate, West, THC
IN THE COURT OF Ms. Neha
Addl. Chief Metropolitan Magistrate
Criminal Cause List Dated 31-03-2020 Total Cases:31

30/6/20

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	Cr. Case	46/AP/2014	63175/2016	STATE Vs. TEJPAL SINGH SAATHI AND ORS	144 /2011 (EOW)
(Main Matter : Cr. Case/0000002/2003)					
2	Cr. Case	66/AP/2014	61115/2016	STATE Vs. UNTRACE	141 /2008 (EOW)
3	Cr. Case		963/2017	STATE Vs. YOGENDER @ JONI	677 /2014 (Ranjit Nagar)
Misc. cases/purpose					
4	Cr. Case		7925/2017	STATE Vs. BABBY @ VIKASH	177 /2015 (Ranjit Nagar)
5	Ct. Cases		12966/2018	KARAN SINGH Vs. AMIT KUMAR SHARMA	/2018 (Patel Nagar)
Misc./ Appearance					
6	Cr. Case		8514/2018	STATE Vs. CLOSURE REPORT	375 /2017 (Patel Nagar)
7	Ct. Cases		13759/2018	BASANT LAL Vs. VISHAL AND ORS	/2018 (Ranjit Nagar)
8	Cr. Case		395/2019	STATE Vs. NARAYAN SINGH	605 /2016 (Patel Nagar)
9	Cr. Case		4836/2019	STATE Vs. CANCELLATION	0107 /2019 (Ranjit Nagar)
10	Cr. Case		6760/2019	STATE Vs. DEEPAK PANDEY AND ANR	590 /2016 (Patel Nagar)
Misc. cases/purpose					
11	Cr. Case		8866/2019	STATE Vs. UNTRACE	692 /2019 (Patel Nagar)
12	Cr. Case		8867/2019	STATE Vs. UNTRACE	704 /2019 (Patel Nagar)
13	Cr. Case		10033/2019	STATE Vs. MUSAHID KHAN @ SALMAN	156 /2018 (Patel Nagar)
14	Cr. Case		1477/2020	STATE Vs. PUSHP AGGARWAL	7 /2020 (Ranjit Nagar)
15	Cr. Case		1562/2020	STATE Vs. MANIK GAUR	75 /2018 (Patel Nagar)
Charge					
16	Cr. Case	49/PN/2014	62729/2016	STATE Vs. SHIV DAYAL @ CHINTOO	415 /2005 (Patel Nagar)
17	Cr. Case	7/PN/2015	63864/2016	STATE Vs. AMARJEET SINGH	798 /2015 (Patel Nagar)
18	Cr. Case		1472/2019	STATE Vs. SATVEER SINGH	0293 /2017 (Ranjit Nagar)
Prosecution Evidence					
19	Cr. Case	49/RN/2013	64539/2016	STATE Vs. JWALA PRASAD JOSHI	40 /2013 (Ranjit Nagar)
20	Cr. Case	28/RN/2013	67835/2016	STATE Vs. JAIBIR SINGH	70 /2012 (Ranjit Nagar)
21	Ct. Cases	34/2013	3618/2016	MADHU TANEJA Vs. UNKNOWN	/0 (Ranjit Nagar)
22	Cr. Case	93/PN/2014	72953/2016	STATE Vs. NAVEEN BHOLA	426 /2008 (Patel Nagar)
23	Ct. Cases	17/P/2015	2800/2016	ACTION INDIA HOME PRODUCTS PVT LTD Vs. PARMINDER SINGH	/0 (Ranjit Nagar)
24	Cr. Case		73602/2016	STATE Vs. PRAMOD BHATT	414 /2014 (Ranjit Nagar)
25	Ct. Cases		7086/2017	SATVEER Vs. SATISH	/0 (Ranjit Nagar)
26	Cr. Case		2171/2018	STATE Vs. SHYAM SUNDER	296 /2017 (Patel Nagar)
Misc. Arguments					
27	Ct. Cases	27/P/2014	4527/2016	PROMILA DEVI @ TURMA Vs. HITESH THAKUR	/0 (Patel Nagar)
Final Arguments					

30/6/20

Chief Metropolitan Magistrate, West, THC
IN THE COURT OF Ms. Neha
Addl. Chief Metropolitan Magistrate
Criminal Cause List Dated 31-03-2020 Total Cases:31

30/6/20

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
28	Cr. Case	50/PN/2014	66126/2016	STATE Vs. MANINDER JEET SINGH	102 /2014 (Patel Nagar)
Order on Misc. Application					
29	Cr. Case		3670/2019	STATE Vs. SEEMA KOHLI	373 /2013 (Patel Nagar)
Arguments					
30	Ct. Cases		4053/2019	HARMESH SINGH SAINI Vs. A AROCKIARAK DAVOD	/2019 (Patel Nagar)
Order on Misc. Application					
31	Ct. Cases		4139/2019	SHEELA KHANNA Vs. SUNIL KHANNA	/2019 (Patel Nagar)

30/6/20

**District and Sessions Judge, West, THC
IN THE COURT OF MR. HASAN ANZAR**

Additional District Judge *Room No-137*

CIVIL CAUSE LIST DATED 31-03-2020 Total Cases:15

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	Civ DJ	49/2016	12085/16	KUNDAN LAL GERA Vs. CHANDAN AGGARWAL
2	Civ DJ	96/2016	11983/16	CHANDAN AGGARWAL Vs. KRISHAN LAL
3	Civ DJ	489/2016	12125/16	GANPAT SHARMA Vs. MS HOME TREASURES ANR
4	Civ DJ		643/17	PRADIP KUMAR RAI Vs. GANESH THAPA
5	RCA DJ		11/20	JYOTI TOMAR Vs. DELHI URBAN SHELTER IMPROVEMENT BOARD AND ORS. <i>→ 21/7/20</i>
Issues				
6	Civ DJ	320/2016	8868/16	GURPREET SINGH RAINU Vs. RAJESH KUMARI
Plaintiff/Petitioner Evidence				
7	Civ DJ	155 A/2013	9536/16	KULDEEP SINGH Vs. PREM CHAND
8	EX	3/2016	61314/16	PUSHPA FABRICS PVT. LTD Vs. NAVEEN KOCHER
9	Civ DJ	557/2016	12030/16	VED PRAKASH GROVER Vs. POONAM GROVER <i>→ 23/7/20</i>
Defendant/Respondent Evidence				
10	Civ DJ	300/2014	9555/16	MS SKYWAYS AIR SERVICES PVT LTD Vs. MS SHIVAM AIR CARGO LIFTERS
11	Civ DJ		1238/18	RAVINDER KUMAR GUPTA Vs. NARESH DIXIT
Misc. Arguments				
12	Civ DJ	354/2016	9988/16	ANIL KUMAR SAXENA Vs. OM PRAKASH KASHYAP
Final Arguments				
13	Civ DJ	64/2016	12754/16	PUSHPA FABRICS PVT LTD Vs. SH NAVEEN KOCHER <i>19/5/20</i>
14	Civ DJ	619/2016	12379/16	RAJ SHOKEEN Vs. OM PRAKASH
Order				
15	Civ DJ		271/18	KAMAL Vs. LAKHI RAM <i>→ 20/5/20</i>